

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:11  
ANSWERED ON:26.07.2010  
IMPORT OF TELECOM EQUIPMENT  
Deora Shri Milind Murl;Reddy Shri Magunta Srinivasulu

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Government has decided to allow import of telecommunication equipment subject to clearance by authorized Certification Agencies;
- (b) if so, the details thereof;
- (c) whether the modalities in this regard have been finalised;
- (d) if so, the details thereof;
- (e) whether the Government is finalizing new norms to boost imports in Telecom Sector; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

- (a) No, Madam.
- (b) to (d) Do not arise in view of (a) above.
- (e) No, Madam.
- (f) Does not arise in view of (e) above.